## NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

## COURT-III

CA(CAA)-138/ND/2017

**IN THE MATTER OF:** 

**Integrated Capital Services** 

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 13.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Vivek Sibal, Advocate Mr. Pooja Saigal, Advocate Mr. Pulkit Deora, Advocate

For the Respondents

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ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

SA – (Ř. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 13.12.2017